

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/96/2017

PETITION NUMBER : CP/98/2017

NAME OF THE PETITIONER(S) : TRANS PACIFIC LOGISTICS PVT LTD

NAME OF THE RESPONDENT(S) : ROC, CHENNAI, ICICI BANK

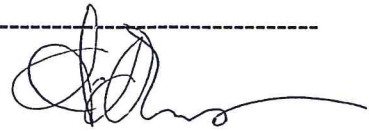
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM


1 A. NARAYANAN

Counsel for Petr



2 B. SRIDHAR

Dy ROC


24/10/2017

ORDER

Counsel for petitioner present. Dy. Registrar of Companies present and prayed time for filing report in the CA and the CP. Time extended for filing report and for hearing submissions by both the parties. Put up on 27.10.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc